

The Gazette



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PART 1—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.
(other than the Ministry of Defence)

PARTITION SECRETARIAT

New Delhi, the 28th October 1949

New Delhi, the 22nd October 1949

No. C.1.(11)(i)/47.—Mr. Bhagat Saran Bhatnagar, Under Secretary, Partition Secretariat was granted leave on average pay for 15 days with effect from the 3rd October, 1949 to 17th October, 1949 with permission to prefix holidays on the 29th September to 2nd October, 1949.

No. C.1(11)(ii)/47.—On the expiry of his leave Mr. Bhagat Saran Bhatnagar, Under Secretary, Partition Secretariat, resumed charge of his duties on the forenoon of the 18th October, 1949.

S. JAGANNATHAN, Joint Secy.

No. 74/13/49-Admn.—Mr. S. L. Mathuria, a provisionally permanent Superintendent and officiating Assistant Secretary in the Ministry of Home Affairs, has been granted leave on average pay for one month with effect from the 3rd October, 1949, with permission to prefix the holidays on the 29th and 30th September and 1st and 2nd October 1949.

KARAM CHAND, Under Secy.

New Delhi, the 29th October 1949

No. 12/76/49-Appnts(AIS).—The following officers selected under the Emergency Recruitment Scheme have been appointed to the Indian Administrative Service on probation with effect from the dates shown against their names:—

1. Mr. Mohan Mukerji, 15th October 1949.
2. Mr. R. N. Madhok, 15th October 1949.
3. Mr. G. S. Srinivasan, 15th October 1949.
4. Mr. S. K. Gangopadhyay, 15th October 1949.
5. Mr. S. S. Murty, 15th October 1949.
6. Mr. H. Nanjundiah, 15th October 1949.
7. Mr. M. P. Cariapa, 15th October 1949.
8. Mr. Bhupendra Narayan, 15th October 1949.
9. Mr. A. T. Bhanagay, 15th October 1949.
10. Mr. P. C. Alexander, 15th October 1949.
11. Maharaj Kumar Promod Singh of Rajpipla, 15th October 1949.
12. Mr. Pradyot Kumar Chakravarti, 15th October 1949.
13. Mr. Anil De, 15th October 1949.
14. Mr. Anil Kumar Datta, 15th October 1949.
15. Mr. Rai Dharambir Thapar, 15th October 1949.
16. Mr. Amar Singh Baghel, 15th October 1949.
17. Mr. Sudhanshu Kumar Bose, 15th October 1949.
18. Mr. R. S. Shukla, 15th October 1949.
19. Mr. Ashim Kumar Roy, 15th October 1949.
20. Mr. Shiba Prosad Mitra, 15th October 1949.
21. Mr. H. K. Tandon, 15th October 1949.

MINISTRY OF LAW

New Delhi, the 26th October 1949

No. F.344/48-G.A.—The services of Mr. Kameshwar Prasad Sinha have been replaced at the disposal of the Government of Bihar with effect from the afternoon of the 19th October, 1949.

N. C. RAY, Joint Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 26th October 1949

No. 74/11/49-Admn.—Mr. R. C. Dutt, I.C.S., Secretary, Special Recruitment Board and ex-officio Deputy Secretary, Ministry of Home Affairs, was granted leave on average pay for 22 days with effect from the 3rd October, 1949, with permission to prefix the holidays on the 29th and 30th September and 1st and 2nd October 1949. He resumed charge of his duties on the 25th October 1949.

This Ministry's notification of even number dated the 5th October, 1949 is cancelled.

H. J. STOOKS, Dy. Secy.

New Delhi, the 28th October 1949

No. 76/4/49-Admn.—The services of Mr. H. J. Stooks, Deputy Secretary, Ministry of Home Affairs, have been placed at the disposal of the Ministry of Food with effect from the forenoon of the 1st November 1949.

S. B. BAPAT, Joint Secy.

22. Mr. T. A. S. Balakrishnan, 15th October 1949.
 23. Mr. K. Srinivasan, 15th October 1949.
 24. Mr. C. P. Srivastava, 15th October 1949
 25. Dr. B. G. Ghate, 15th October 1949.
 26. Mr. B. R. Mandal, 15th October 1949.
 27. Mr. H. C. Sharma, 17th October 1949.
 28. Mr. C. K. Ray, 17th October 1949 (Afternoon).
 29. Mr. Sundar Lal Khurana, 19th October 1949.
 30. Mr. Ram Lal Mehta, 22nd October 1949.
 31. Mr. Ayodhya Prakash, 22nd October 1949.

R. C. DUTT, Dy. Secy.

New Delhi, the 17th October 1949

No. 1(84)RF-49.—Mr. N. C. Puri was appointed as Senior Officer in Relief Camp Kurukshetra with effect from 1st August, 1949 (F.N.).

M. R. THADANI, Under Secy.

New Delhi, the 27th October 1949

No. RHC/13(3)/49.—S. Mehtab Singh, Deputy Director of Training, Directorate General of Resettlement and Employment, Ministry of Labour, is appointed temporarily as Director of Work Centres in the Ministry of Rehabilitation with effect from the 1st October, 1949.

J. N. MATHUR, Asstt. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 24th October 1949

No. F. 186-XPA/49.—Capt. V. A. Kidwai, Research Officer in the Ministry of External Affairs, has been appointed as Press Attaché, Legation of India, Baghdad, with effect from the fore-noon of the 17th September, 1949.

M. A. HUSAIN, Dy. Secy.

New Delhi, the 26th October 1949

No. 400-Pt.—The Governor General is pleased to recognise provisionally the appointment of Mr. Stanley A. McGary as Vice Consul for the United States of America at Madras.

No. 401-Pt.—The Governor General is pleased to recognise provisionally the appointment of Mr. Oscar Barros Conti as Consul General for Peru at Calcutta.

O. V. RAMADORAI, Under Secy.

New Delhi, the 26th October 1949

No. 402-FSP.—Mr. V. M. M. Nair, I.C.S., Senior Under Secretary in the Ministry of External Affairs, has been granted leave in India on average pay for one month and one day and on half average pay for 4 days combined with leave *ex-India* for 21 days on half average pay and Study Leave for nine months, with effect from the 18th July 1949, with permission to prefix Sunday, the 17th July 1949, to his leave.

The Ministry of External Affairs Notification No. 294-EII, dated the 25th August 1949, is hereby cancelled.

New Delhi, the 27th October 1949

No. 403-FSP.—Mr. S. K. Chowdhry, I.F.S., has been appointed Second Secretary, Legation of India in Iraq, Baghdad with effect from the forenoon of the 17th September, 1949.

No. 404-ADI.—Mr. Girija K. Mookerjee has been appointed as a temporary Research Officer in the Ministry of External Affairs with effect from the forenoon of the 15th October, 1949.

P. N. KRISHNASWAMY, Dy. Secy.

MINISTRY OF REHABILITATION

New Delhi, the 17th October 1949

No. 2-Admn(A)/75/49.—Mr. Sri Ram Puri relinquished charge of the Office of Executive Engineer in the Ministry of Rehabilitation with effect from the afternoon of September 30, 1949.

K. J. GEORGE, Asstt. Secy.

MINISTRY OF FINANCE

New Delhi, the 25th October 1949

No. PFG-11-Est.I/47.—Mr. A. C. Bose, Deputy Secretary, Ministry of Finance has been granted earned leave for 30 days with effect from the 3rd October, 1949 with permission to prefix the closed holidays from the 29th September to 1st October and Sunday the 2nd October and affix the closed holiday on the 2nd November 1949 to the leave.

New Delhi, the 27th October 1949

No. PFG-9-Est.I/47.—On the return from leave, Mr. B. L. Batra resumed charge of his duties as Deputy Secretary, Ministry of Finance with effect from the 22nd October, 1949.

The services of Mr. R. D. Balvally, Deputy Secretary, Ministry of Finance have been replaced at the disposal of the Auditor General of India with effect from the 24th October, 1949 forenoon.

No. PFG-35-Est.I/47.—On the transfer of his services to the Hyderabad Government, Mr. K. A. Master, Deputy Controller of Capital Issues, Ministry of Finance relinquished charge of his duties on the 17th October, 1949, forenoon.

No. PFG-172-Est.I/47.—On return from leave, Mr. B. S. Chadha resumed charge of his duties as officiating Superintendent, Ministry of Finance with effect from the 22nd October, 1949.

New Delhi, the 29th October 1949

No. PFG-7-Est.I/47.—On return from leave, Mr. A. N. Kaul, resumed charge of his duties as Under Secretary, Ministry of Finance with effect from the 26th October, 1949.

Mr. Ajudhia Nath, officiating Under Secretary, Ministry of Finance has been granted leave on average pay for 2 months with effect from the 26th October, 1949.

C. S. MENON, Dy. Secy.

New Delhi, the 26th October 1949

No. F. 7(47)-F.II/49.—In partial modification of Finance Ministry's Notification No. F.7(46)-F.II/49, dated the 9th August, 1949, Lt.-Col. R. C. G. Chapman, C.I.E., O.B.E., R.E. (Retd.), Master, India Security Press, Nasik Road, was granted Leave on Average Pay *ex-India* for 2 months and 8 days from the 1st August, 1949, to the 8th October, 1949, with permission to prefix Sunday, the 31st July, 1949, and to affix Sunday, the 9th October, 1949, to his leave.

2 On return from leave Lt.-Col. R. C. G. Chapman, C.I.E., O.B.E., R.E. (Retd.), resumed duty as Master, India Security Press, Nasik Road, with effect from the forenoon of 10th October, 1949.

3. Major C. C. Rosher, R.E. (Retd.), Officiating Master, India Security Press, Nasik Road, reverted as Deputy Master, Currency Note Press, with effect from the same date.

4. Major N. D. Prabhu, Officiating Deputy Master, Currency Note Press, reverted as Assistant Master, Currency Note Press, with effect from the same date.

H. S. NEGI, Dy. Secy

MINISTRY OF FINANCE (REVENUE DIVISION)

CUSTOMS ESTABLISHMENTS

New Delhi, the 29th October 1949

No. 71.—Mr. S. C. Satyawadi, Collector of Customs, Calcutta, was granted leave on average pay for twenty three days with effect from the 2nd September 1949, with permission to affix Sunday, the 25th September, 1949, and Puja holidays from 26th September, 1949 to 7th October, 1949.

No. 72.—Mr. E. Rajaram Rao, Collector of Central Excise, Calcutta, was appointed to officiate as Collector of Customs, Calcutta, *vice* Mr. Satyawadi, in addition to his own duties as Collector of Central Excise, with effect from 2nd September, 1949.

INDARJIT SINGH, Dy. Secy

CENTRAL BOARD OF REVENUE

CUSTOMS ESTABLISHMENT

New Delhi, the 29th October 1949

No. 73.—Mr. G. V. Roge, Auditor, Madras Custom House, has been granted leave on half average pay for 2 months with effect from 30th September, 1949, in extension of leave sanctioned in Board's notification No. 37-Customs Establishment, dated the 18th June 1949.

No. 74.—Mr. T. C. Locke, Chief Inspector, Preventive Service Madras Custom House, has been granted leave on average pay for 4 months, with effect from 29th September, 1949, preparatory to retirement.

Mr. C. Rama Krishna Rao Naidu, an Appraiser of the Madras Custom House, and lately Customs Liaison Officer, New Delhi, has, on his reversion to Madras Custom House, been appointed to officiate as Chief Inspector, Preventive Service, in that Custom House, with effect from 29th September 1949, *vice* Mr. T. C. Locke granted leave preparatory to retirement, and until further orders.

No. 75.—Mr. G. L. M. Hartnett, a permanent Appraiser and an officiating Principal Appraiser of the Calcutta Custom House, has, on return from leave, been re-appointed to officiate as a Principal Appraiser with effect from 21st September 1949 and until further orders, reverting Mr. C. A. Deefholts as Appraiser from the same date.

P. K. BARDHAN, Under Secy

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 28th October 1949

No. 12/30/49-Estt.—In continuation of Gazette Notification of even No dated the 17th September, 1949, granting privilege leave for one month, Shri S. B. Mitra, Assistant Financial Adviser, Ministry of Finance (Defence) was granted an extension of privilege leave for 9 days from the 10th to the 28th September, 1949, with permission to affix the closed holidays from the 29th September 1949 to 2nd October, 1949.

S. JAYASANKAR,
Joint Financial Adviser.

MINISTRY OF COMMERCE

COMMERCIAL ESTABLISHMENTS

New Delhi, the 5th November 1949

No. 7-T.O.A.(37)/49.—Shri M. V. Bhatawdekar officiating Chief Research Officer in the Office of the Economic Advisor to the Government of India has been granted earned leave for one month with effect from the 17th October 1949, with permission to prefix Sunday, the 16th October, 1949.

No. 7-T.O.A.(38)/49.—Dr. B. G. Ghate, officiating Deputy Economic Advisor to the Government of India, was granted earned leave for 15 days with effect from the forenoon of the 28th September, 1949.

V. C. TRIVEDI, Dy. Secy.

EXPORT TRADE CONTROL—ESTABLISHMENT

New Delhi, the 5th November 1949

No. 115-OW(19)/49.—On return from leave, Mr. E. C. Deefholts resumed charge as officiating Executive Officer in the office of the Deputy Chief Controller of Exports, Calcutta, with effect from the forenoon of the 12th October, 1949.

N. SEN GUPTA, Ass'tt. Secy.

MERCHANT SHIPPING

New Delhi, the 5th November 1949

No. 164-M.I.(29)/49.—Mr. Shiv Charan Das, Assistant Director of Seamen's Welfare, has been appointed to officiate as Assistant Director General of Shipping in the Directorate General of Shipping with effect from the 15th September 1949

ENEMY TRADING

New Delhi, the 5th November 1949

No. 35(4)-Misc(ET)/49.—Mr. M. Ahmadullah has been granted earned leave for 32 days with effect from the 15th October 1949 on the termination of his appointment as Controller of Enemy Trading, Enemy Firms and Custodian of Enemy Property, Bombay.

H. C. SARIN, Dy. Secy.

TARIFFS

New Delhi, the 5th November 1949

No. 63-T(9)/49.—Mr. A. K. Bancrji, a temporary Research Officer in the office of the Fiscal Commission was granted earned leave for one day on the 5th August, 1949, followed by extraordinary leave on medical grounds for 58 days from the 6th August to the 2nd October 1949.

No. 28-T(28)/49.—Mr. M. E. Rehman, Member, Indian Tariff Board, Bombay, relinquished charge of his post with effect from the 4th October, 1949. His services were replaced at the disposal of the Ministry of Finance (Revenue Division) from the same date.

S. RANGANATHAN, Joint Secy.

IMPORT TRADE CONTROL

New Delhi, the 5th November 1949

No. 7(128)I.T.C./49.—Mr. V. Prakash, Licensing Officer in the office of the Chief Controller of Imports, New Delhi, has been granted leave on average pay for six weeks with effect from the 3rd October, 1949 with permission to prefix Dusshera holidays from 29th September to 1st October 1949 and Sunday the 2nd October, 1949.

M. A. MULKY, Under Secy.

ESTABLISHMENT

New Delhi, the 5th November 1949

No. 1-Est.(5)/49.—Messrs. K. S. Arjunon and Hargundas have been appointed to officiate as Superintendents in the Ministry of Commerce with effect from the forenoon of the 15th October 1949.

U. L. GOSWAMI, Dy. Secy.

MINISTRY OF FOOD

New Delhi, the 26th October 1949

No. 234.—Mr. B. L. Trikha, B.A., Assistant Director of Movement, Ministry of Food, was granted earned leave for 3 days with effect from 12th September, 1949 (forenoon) with permission to prefix Sunday the 11th September, 1949, to the leave.

On return from leave Mr. Trikha resumed charge of his duties as Assistant Director of Movement with effect from 15th September, 1949 (forenoon).

New Delhi, the 27th October 1949

No. 235.—Mr. Santosh Kumar, B.Sc., Food Executive Officer, Ministry of Food, was granted earned leave for 12 days with effect from 16th August 1949, with permission to prefix Sunday the 14th August, and closed holiday on 15th August and suffix Sunday the 28th August, 1949, to the leave.

On return from leave, Mr. Santosh Kumar resumed charge of his duties as Food Executive Officer with effect from 29th August 1949 (forenoon)

No. 236.—The services of Mr. Amar Singh Baghel, B.Sc., Assistant Director of Purchase, Ministry of Food, were placed at the disposal of the Ministry of Home Affairs with effect from 14th October 1949 (forenoon).

N. C. MUKERJI, Under Secy.

New Delhi, the 26th October 1949

No. 2085.—On transfer from the office of the Regional Food Commissioner, Southern Region, Madras, Mr. A. A. Nair, B.A., has been appointed as Assistant Director (Accounts) in the office of the Regional Food Commissioner, Bombay with effect from the forenoon of the 27th September, 1949.

No. 2086.—Mr. L. C. Khosla, M.A., Assistant Director in the office of the Regional Food Commissioner, Western Region, Bombay was granted earned leave for 27 days with effect from 2nd May, 1949 combined with half pay leave for 20 days and extraordinary leave for 3 days with permission to prefix Sunday the 1st May 1949 to the leave.

On the expiry of the leave he resumed duty as Assistant Director in the same office with effect from 21st June, 1949.

Notification No. 2071 dated 1st August, 1949 is hereby cancelled.

GUR BAKHISH SINGH, Asstt. Secy.

MINISTRY OF EDUCATION

New Delhi, the 27th October 1949

No. F. 39-50/49-D3.—Mr. T. C. Kemp, B.A., at present 3rd Master Lawrence School, Sanawar (Simla Hills), is appointed temporarily as House-Master (Central Service Class II) in the same school with effect from the 1st April 1949.

L. R. SETHI, Dy. Secy.

New Delhi, the 28th October 1949

No. F.2-4/49-A.3.—Mr. T. S. Krishnamoorthy, a temporary Assistant Secretary in this Ministry has been granted earned leave for 30 days from 3rd October, 1949 to 1st November 1949 combined with half pay leave for 3 days from 2nd November to 4th November 1949 with permission to prefix the closed holidays from 29th September 1949 to 2nd October 1949 and suffix the closed holidays of the 5th and 6th November 1949.

2. Mr. B. N. Bhardwaj, a temporary substantive Superintendent in this Ministry has been appointed to officiate as Assistant Secretary from 3rd October 1949 *vice* Mr. T. S. Krishnamoorthy, granted leave.

3. Mr. Kishan Singh, a temporary Assistant in this Ministry has been appointed to officiate as Superintendent *vice* Mr. B. N. Bhardwaj, promoted as Assistant Secretary, from the same date.

P. JOHARI, Under Secy.

New Delhi, the 28th October 1949

No. F. 2-5/49-A.3.—Dr. A. M. D'Rozario, on his transfer from the post of 2nd Secretary in the Education Department in the Indian Embassy, Washington, has been appointed to officiate as Deputy Educational Adviser in this Ministry with effect from 22nd October 1949 (afternoon) *vice* Mrs. P. Johari, appointed Under Secretary.

Mrs. Prema Johari officiating Deputy Educational Adviser in this Ministry has been appointed to officiate as Under Secretary with effect from 22nd October 1949 (afternoon) *vice* Mr. H. K. Tandon transferred to the Indian Administrative Service on 14th October 1949 (afternoon).

P. N. KIRPAL, Dy. Secy.

ANTHROPOLOGY

New Delhi, the 27th October 1949

No. F. 6-19/49-A.2.—Dr. B. K. Chatterjee, M.Sc., D.Sc., is confirmed as an Anthropologist in the Department of Anthropology with effect from the 22nd March, 1949.

ARCHAEOLOGY

New Delhi, the 28th October 1949

No. F. 1-27/49A.2.—Monsieur Raymond Burnier is appointed as an Honorary Officer on Special Duty in the Department of Archeology with effect from the forenoon of 26th September 1949. This Ministry Notification No. F.1-27/49 A.2, dated the 6th October 1949 is hereby cancelled.

RAM LAL, Under Secy.

MINISTRY OF AGRICULTURE

New Delhi, the 28th October 1949

No. F. 1-75/49-Estt. I.—Shri Sudarshan L. Mehta has been appointed as a temporary Director of Publicity in the Ministry of Agriculture with effect from the forenoon of the 27th July, 1949.

New Delhi, the 29th October 1949

No. F. 1-102/49-Estt.I.—Shri S. V. Joshi, on transfer from the Ministry of External Affairs is appointed as Deputy Secretary in the Ministry of Agriculture with effect from the forenoon of 25th October 1949.

No. F. 1-103/49-Estt.I.—Shri Vas Dev a temporary substantive Superintendent in the Ministry of Agriculture is appointed to officiate as an Assistant Secretary in that Ministry with effect from the forenoon of the 24th October 1949.

I. J. MAJHAN, Under Secy

New Delhi, the 27th October 1949

No. F.43-5/49-Comm.—Shri K. Kunhikannan Nambiar has been appointed Secretary, Indian Central Aracanut Committee, with effect from 25th September, 1949.

No. F.1-71/49-Co.—Dr. T. G. Shirname, Agricultural Marketing Adviser to the Government of India, is granted leave on average pay for one month and 9 days with effect from 1st November, 1949.

S. R. MAINI, Dy Secy

New Delhi, the 29th October 1949

No. F. 1-16/48-St.—Dr S. R. Sen, M A, Ph D (London), Deputy Economic and Statistical Adviser in the Directorate of Economics and Statistics is granted earned leave for 15 days with effect from 3rd October 1949, with permission to prefix closed holidays from 20th September 1949 to 2nd October 1949, (both days inclusive)

W. R. NATU,
Economic and Statistical Adviser
and Deputy Secretary

MINISTRY OF INDUSTRY AND SUPPLY

New Delhi, the 26th October 1949

No. 359.—Mr G. C. Das Gupta, a Superintendent in the Ministry of Industry and Supply, has been granted leave on average pay for two months with effect from the 15th September, 1949

New Delhi, the 27th October 1949

No. 361.—On appointment as an emergency recruit to the Indian Administrative Service, Mr. A. K. Dutta, Private Secretary to the Hon'ble Minister for Industry and Supply, has been relieved of his duties in that Ministry with effect from the forenoon of the 15th October, 1949.

New Delhi, the 28th October 1949

No. 366.—Mr. J. L. Tandon an Assistant in the Ministry of Industry and Supply, was appointed to officiate as a Superintendent in that Ministry with effect from the 25th August 1949, *vice* Mr M. R. Menon granted leave

On Mr Menon's return from leave on the afternoon of the 24th September 1949, Mr J. L. Tandon continued to officiate as Superintendent, *vice* Mr G. C. Das Gupta granted leave

No. 367.—Mr M. R. Menon, a Superintendent in the Ministry of Industry and Supply, was granted leave on average pay for one month with effect from the 25th August, 1949.

New Delhi, the 29th October 1949

No. 363.—In continuation of the notification of the Government of India in the Ministry of Industry and Supply, No 315, dated the 24th August, 1949, Mr. A. J. Mukarji, a Superintendent in that Ministry, has been granted extension of leave on average pay from the 21st October to 4th November 1949 with permission to affix the closed holiday on the 5th November and Sunday the 6th November, 1949

D. S. BENEGAL, Under Secy.

New Delhi the 27th October 1949

No. 360.—Mr P. S. Paul, officiating Works Manager in the Mathematical Instrument Office, Calcutta, reverted as officiating Assistant Works Manager in that office, with effect from the 31st August 1949 (Afternoon)

SHIV DEV SINGH, Under Secy.

New Delhi, the 31st October 1949

No. 362.—Mr. H. S. Vazifdar, an Assistant Iron and Steel Controller (Gr II) in the Organisation of the Iron and Steel Controller, Calcutta, was granted earned leave for 20 days with effect from the 8th October 1949, with permission to prefix Sunday, the 25th September and closed holidays from the 26th September to the 7th October 1949, to his leave.

No. 364.—Mr. P. K. Mitra Assistant Administrative Officer in the Iron and Steel Controller's Organisation, Calcutta, was granted earned leave for six days with effect from the 31st August 1949.

N. R. REDDY, Under Secy.

New Delhi, the 26th October 1949

No. 356.—Mr S. Pedersen of M/s F. J. Smidth and Co Ltd, Bombay has been appointed to officiate as Honorary Consulting Engineer (Cement) to the Government of India in the Directorate General of Industries and Supplies with effect from the forenoon of the 31st August 1949, *vice* Mr E. B. Mogensen proceeded on leave

New Delhi, the 27th October 1949

No. 357.—Mr N. C. Dutt, Assistant Director (Administration) in the Directorate General of Industries and Supplies, New Delhi has been granted privilege leave for one month and ten days with effect from the 26th September, 1949 with permission to prefix Sunday the 25th September 1949 and suffix the closed holiday on the 5th November 1949 and Sunday the 6th November 1949 to the leave

No. 358.—On transfer from the office of the Regional Commissioner (Disposals), Calcutta, Mr S. C. Murgai, a Director, has been appointed to officiate in the same capacity in the Directorate General of Disposals, New Delhi with effect from the 8th July, 1949.

New Delhi, the 5th November 1949

No. 365.—Mr. Chaman Lal has been appointed to officiate as Officer-in-Charge Cottage Industries Information Bureau in the Directorate General of Industries and Supplies, New Delhi with effect from the forenoon of the 16th August 1949

RUBBER CONTROL

New Delhi, the 27th October 1949

No. 23(3)-I-6/49.—Mr. P. V. Isaac, Rubber Production Commissioner, Indian Rubber Board, Kottayam was granted earned leave for seventeen days with effect from the 19th September, 1949.

On return from leave, Mr P. V. Isaac relinquished charge of his post of Rubber Production Commissioner, Indian Rubber Board, Kottayam on the afternoon of 8th October, 1949.

K. RAM, Dy. Secy

New Delhi, the 26th October 1949

No. 333.—Mr. M. R. Kazimi, Director in the Office of the Textile Commissioner, Bombay, is appointed to officiate as Deputy Textile Commissioner in that Office with effect from the 25th August, 1949

New Delhi, the 31st October 1949

No. 368.—Mr B. K. Kaul, I.C.S., Joint Textile Commissioner in the Office of the Textile Commissioner, Bombay, is granted extension of leave on average pay, for one month with effect from the 19th October, 1949.

S. A. TECKCHANDANI, Under Secy

RUBBER CONTROL

New Delhi, the 31st October 1949

No. 28(4)I-6/49.—Mr. V. C. Naidu, Secretary, Indian Rubber Board, Kottayam, was granted, earned leave for 93 days from 9th May 1949 to 14th August 1949 and leave on half pay from 15th August 1949 to 17th September 1949 with permission to affix Sunday the 18th September, 1949

P. V. S. SARMA, Asstt. Secy.

Bombay, the 29th October 1949

No. BSI-2(78).—Mr. A. R. R. Deshpande, Director in the Office of the Textile Commissioner, Bombay, resumed duty on the forenoon of the 12th October, 1949. The unexpired portion of his leave for one day on the 12th October, 1949 is cancelled.

No. BSI-2(89).—Mr. M. R. Kazimi, Deputy Textile Commissioner in the Office of the Textile Commissioner, Bombay is granted earned leave for 27 days with effect from the 24th October, 1949 to the 19th November, 1949 with permission to prefix the holidays on the 21st and the 22nd October, 1949 and Sunday the 23rd October, 1949 and suffix Sunday the 20th November, 1949 to his leave.

No. BSI-2(223).—Mr. B. V. T. Iyengar, Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay is granted earned leave for 29 days with effect from the 4th October, 1949 to the 1st November, 1949 with permission to prefix the holidays on the 1st and the 3rd October, 1949 and Sunday the 2nd October, 1949 and suffix the holiday on the 2nd November, 1949 to his leave.

No. BSI-2(284).—Mr. G. A. Desai, Assistant Director (Grade II) in the office of the Textile Commissioner, Bombay, was granted earned leave for 9 days with effect from the 12th October, 1949, to the 20th October, 1949 with permission to suffix the holidays on the 21st and the 22nd October, 1949 and Sunday the 23rd October, 1949 to his leave.

PREM CHAND, Under Secy

MINISTRY OF RAILWAYS

(Railway Board)

New Delhi, the 26th October 1949

No. E49PO8/5/4.—Mr. B. B. Mathur, officiating Deputy Traffic Manager, O. T. Railway is appointed as Officer on Special Duty, Railway Board with effect from 10th October, 1949.

New Delhi, the 27th October 1949

No. E47RC43.—Capt. R. Srinivasan, a war-service candidate, has been appointed as a probationer in the Transportation (Traffic) and Commercial Department of the Superior Revenue Establishment of the Bombay, Baroda and Central India Railway with effect from 4th October 1949.

No. E49NO1/1/2.—Mr. M. K. Kaul, Deputy Controller of Stores, Bombay, Baroda and Central India Railway, officiated as Deputy General Manager, on that railway from 1st July, 1949 to 25th August, 1949.

New Delhi, the 29th October 1949

No. E49NO1/1/2.—Mr. M. Khalid, officiating District Controller of Stores Bombay Baroda and Central India Railway, is appointed to officiate as Deputy Controller of Stores on that railway with effect from 1st July 1949.

G. RAMA RAU, Dy. Secy.

MINISTRY OF TRANSPORT

New Delhi, the 27th October 1949

No. E-45(12)/49.—Mr. C. N. Raghavendra Rau, Officiating Assistant Controller of Railway Priorities, Ministry of Transport, was granted earned leave for 84 days with effect from the 11th July 1949.

2. Mr. B. K. Dey, Officiating Superintendent, Ministry of Transport, was appointed to officiate as Assistant Controller of Railway Priorities for 84 days with effect from the 11th July 1949 *vice* Mr. C. N. Raghavendra Rau.

3. Mr. K. Balakrishnan, Officiating Assistant-in-charge, Ministry of Transport, was appointed to officiate as Superintendent for 84 days with effect from the 11th July 1949 *vice* Mr. B. K. Dey.

PORTS

New Delhi, the 28th October 1949

No. 14-P(59)/49.—Shri B. G. Khabade, Registrar to the Chief Commissioner for Cutch, is appointed to officiate as Secretary to the Development Commissioner, Kandla (Cutch) with effect from 1st October 1949.

A. K. MUKHERJEA, Dy. Secy.

MINISTRY OF INFORMATION AND BROADCASTING

New Delhi, the 24th October 1949

No. 9(1)-Pub./49.—Mr. D. R. Sharma, lately Officer-in-Charge (Library) in the Publications Division, Ministry of Information & Broadcasting, was granted leave on average pay for one month and eleven days, with effect from the 5th July 1949, with permission to affix the closed holiday on the 15th August, 1949 to his leave. At the expiry of the leave his services were placed at the disposal of the Director-General, Archæology.

This supersedes Information & Broadcasting Ministry notification of even number dated the 6th September, 1949.

New Delhi, the 28th October 1949

No. 2(29)-Pub/49.—Mr. Hari Chand Akhtar was appointed Assistant Editor in the Publications Division of the Ministry of Information and Broadcasting, with effect from the 7th September, 1949 (forenoon), in a temporary capacity.

This supersedes the notification of even number dated the 19th October, 1949.

New Delhi, the 29th October 1949

No. F. 9(7)Pub/49.—Mr. C. Modak, Editor (Pamphlets) Publications Division, was granted 8 days earned leave with effect from the 21st September 1949 with permission to affix the closed holidays and Sunday from the 29th September to 2nd October 1949.

No. 2(68)Pub/49.—Mr. A. M. Shastri, Assistant Editor (Hindi), Publications Division, Ministry of Information and Broadcasting, relinquished charge of the post on the afternoon of the 12th October 1949.

New Delhi, the 31st October 1949

No. 1/23/49-I.P.—Mr. R. K. Chatterjee, a temporary Information Officer in the Press Information Bureau, has been granted earned leave for 27 days with effect from October 3, 1949, with permission to prefix the closed holidays on September 29, 30, and October 1 and Sunday October 2 and suffix Sunday October 30, 1949 to the leave.

No. F. 2(69)-Pub/49.—Mr. R. L. Mehta, Deputy Director, Publications Division relinquished charge of the post on the forenoon of 22nd October 1949.

S. PRASADA, Under Secy.

New Delhi, the 31st October 1949

No. 4(56)/49-B.II.—Miss Mehra Masani, Deputy Director (General), External Services Division, All India Radio, is appointed Director of External Services, All India Radio, with effect from the 22nd October, 1949.

H. P. KAUL, Under Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 31st October 1949

No. 14-A/22-48.—Mr. J. C. Ghose, Officiating Welfare Officer, Civil Aviation Training Centre, Allahabad, relinquished charge of his duties on the afternoon of the 14th October, 1949.

P. K. ROY, Dy. Secy.

POSTS AND TELEGRAPHS

New Delhi, the 24th October 1949

No. SPA.72-18/49.—Mr. L. J. Sajjani, officiating Additional Postmaster-General, Delhi Circle, is granted an extension of leave on average pay for three weeks with effect from the 22nd October, 1949.

No. SPA.72-21/49.—Major P. K. S. Chari, officiating Postmaster-General, U.P. Circle, is confirmed in Grade I of Directors of Postal Services with effect from the 19th September, 1949.

The following officers are confirmed in Grade II of Directors of Postal Services with effect from the dates noted against them:—

Mr. K. P. Sen, Offg. Director of Postal Services, Grade I—15th September, 1949.

Mr. N. M. Ghose, Offg. Director of Postal Services, Grade II—19th September, 1949.

The following officiating Assistant Postmasters-General are confirmed in the Senior Time Scale cadre of the Indian Postal Service, Class I, with effect from the dates noted against them:—

Major H. K. Rao—15th September, 1949.

Mr. Madan Kishore—19th September, 1949.

New Delhi, the 26th October 1949

No. SPA.76-5/49.—On the expiry of his leave, Shri Krishna Prasada, I.C.S., resumed charge as Director-General, Posts and Telegraphs, New Delhi on the forenoon of the 21st October, 1949 relieving Lt.-Col. N. Sherrard Smith.

No. SPA.213-6/49.—This Ministry's Notification No. SPA. 213-6/49, dated the 23rd September, 1949, granting leave to Mr. B. C. De, Asstt. Deputy Director-General Posts and Telegraphs with effect from the 3rd October, 1949, is cancelled.

K. V. VENKATACHALAM, Dy. Secy.

POSTS AND TELEGRAPHS

New Delhi, the 25th October 1949

No. STA.91-8/49.—Mr. M. B. Sarangapani, Assistant Chief Engineer (Telegraphs), Posts and Telegraphs Directorate is appointed to officiate as Director of Telephones, P. & T. Directorate with effect from the 22nd August 1949, *vice* Mr. M. DeLima, granted leave.

V. K. R. MENON, Secy.

MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 27th October 1949

No. DW1/1479/49.—Mr. Man Singh, Member, Central Waterpower, Irrigation and Navigation Commission is granted three months' leave on average pay with effect from the 3rd October 1949, with permission to prefix the closed holidays from the 29th September, 1949 to 1st October, 1949 and Sunday, the 2nd October, 1949, to the leave.

No. DW-1/1534/49.—Mr. K. L. Vij, Assistant Director, Central Waterpower, Irrigation and Navigation Commission is temporarily appointed as Deputy Director in the same office with effect from the 11th February 1949 (forenoon).

No. DW-1/1535/49.—Mr. K. V. Rama Rao, Extra Assistant Director in the Central Waterpower, Irrigation and Navigation Commission is appointed as Assistant Director in the same office with effect from the 10th July 1949 (forenoon).

New Delhi, the 28th October 1949

No. DW.1/675/49.—Mr. R. C. Talwar is appointed temporarily as Assistant Director, Central Waterpower, Irrigation and Navigation Commission, with effect from the 5th October 1949 (forenoon).

New Delhi, the 29th October 1949

No. EL-I-89(6).—The services of Mr. A. Shankaran, Junior Project Officer in the Central Electricity Commission were placed at the disposal of the Central Waterpower, Irrigation and Navigation Commission, with effect from the afternoon of the 15th October 1949.

S. NEELAKANTAM, Dy. Secy.

New Delhi, the 26th October 1949

No. E3(90).—Mr. R. K. Lakshmanan, Administrative Officer, Central Public Works Department, is granted leave on half average pay on medical certificate for a period of two months in continuation of the leave granted to him in this Ministry's Notification No. E3(90), dated the 21st June, 1949.

New Delhi, the 28th October 1949

No. Adm. 2(38)/49.—Mr. K. L. Saxena, officiating Superintendent, Ministry of Works, Mines and Power, is granted leave on average pay for 15 days with effect from the 5th October 1949, with permission to prefix to the leave the closed holiday on the 4th, and affix those on the 20th and 21st October 1949.

No. Adm. 2(39)/49.—Mr. S. P. Sarna, B.Sc., officiating Superintendent, Ministry of Works, Mines and Power, was granted earned leave for 15 days from the 3rd October to the 17th October 1949, with permission to prefix closed holidays from the 29th September to the 1st October and Sunday the 2nd October to the leave.

H. C. GUPTA, Dy. Secy.

New Delhi, the 26th October 1949

No. 3256-WIII/49.—In exercise of the powers conferred by paragraph 1 of the Fourth Schedule to the Delhi and Ajmer-Merwara Rent Control Act, 1947 (XIX of 1947), the Central Government is pleased to appoint Mr. K. M. Bhatia, I.S.E., Superintending Engineer, Central Public Works Department, as Rent Controller for the purposes of the said Schedule *vice* Mr. D. R. Bahl.

N. B. CHATTERJI, Dy. Secy.

New Delhi, the 28th October 1949

No. EL-I-108(3).—The services of Mr. S. Bhattacharya, Assistant Engineer, Central Electricity Commission were terminated with effect from the afternoon of the 12th August, 1949.

N. P. DUBE, Under Secy.

MINISTRY OF LABOUR

New Delhi, the 25th October 1949

No. Adm.1(1).—Mr. Har Gopal Puri, a Superintendent in the Ministry of Labour, is granted leave on average pay for one month and fifteen days with effect from the 3rd October, 1949.

No. Adm.1(2).—Mr. K. Veeraraghavan, a temporary Assistant in the Ministry of Labour is appointed to officiate as Superintendent in that Ministry with effect from the 12th October 1949 *vice* Mr. Har Gopal Puri granted leave.

New Delhi, the 27th October 1949

No. Adm.1(1).—On the termination of the period of his temporary transfer as Coal Mines Welfare Commissioner, Dhanbad, Mr. S. C. Aggarwal resumed charge of the Office of Deputy Secretary to the Government of India in the Ministry of Labour on the 26th October 1949.

No. Adm.1(2).—On relinquishing charge of the Office of Deputy Secretary to the Government of India in the Ministry of Labour, Mr. S. Mullick, I.C.S., resumed charge of the Office on Special Duty in that Ministry with effect from the 26th October 1949.

New Delhi, the 28th October 1949

No. SS. 101(26)IV.—In pursuance of sub-section (1) of section 16 of the Employees' State Insurance Act, 1948 (XXXIV of 1948), the Central Government is pleased to appoint Mr. K. K. Bhargava, M.Sc., F.I.A., as Actuary (a Principal Officer) in the Employees' State Insurance Corporation with effect from the 1st October 1949. His term of office will be for five years and he will be on probation for one year.

N. M. PATNAIK, Dy. Secy

DIRECTORATE GENERAL OF RESETTLEMENT & EMPLOYMENT

New Delhi, the 19th October 1949

No. RP-37(1).—In supersession of this Ministry Notification No. RP-171(1) dated the 13th May 1947, the Government of India is pleased to appoint the following persons as members of the Employment Advisory Committee set up for the Province of Orissa to advise the Regional Director of Resettlement and Employment, on all matters relating to the resettlement, employment and training of demobilised services personnel, discharged War Workers and others:—

1. Regional Director of Resettlement & Employment, *Ex-officio* Chairman.
2. Additional Secretary, Post-War Planning & Backward Welfare.
3. Superintending Engineer, Hirakud Dam Project.
4. Chief Engineer, Electricity, Orissa.
5. Assistant to the Inspector General of Police.
6. Chief Engineer and Secretary, (Roads & Buildings), P.W.D., Orissa.
7. Additional Post-Master General, Orissa.
8. District Commercial Officer, Khudha Road, B.N. Rly.
9. Assistant Collector, Central Excise, Puri.
10. Secretary, Public Service Commission.
11. Assistant Recruiting Officer.
12. Sri Radhanath Rath.—Representing the Orissa States.
13. Vice-Chancellor, Utkal University.
14. Sub-Regional Employment Officer, Cuttack.

15. Sri Bhairab Charan Mohanti.—Representing the Provincial Legislature.

16. Sri Gadadhar Dutta.—Representing the Provincial Legislature.

17. Sri Nilamani Routra.—Representing the Provincial Legislature.

18. Sri K. K. Rathore.—Representing the Employers Organisation.

19. Sri U. V. Rama Rao.—Representing the Workers' Organisation.

20. Sreemati Sarala Devi.—Representing the Orissa Women's League.

21. Sri Bhagwan Ram, Secretary, Orissa Chamber of Commerce.

22. Principal, Orissa School of Engineering.

23. Sri S. K. Bcuria.—Representative of ex-Servicemen.

24. Sreemati Nisaman Devi.—Representing the Women's Organisation.

25. Assistant Public Relations Officer, *Secretary*.

No. RA-66(1).—The services of Mr. Har Gopal Puri, a permanent Superintendent in the Ministry of Labour and an officiating Administrative Officer in the Directorate General of Resettlement and Employment were replaced at the disposal of the Ministry of Labour with effect from the 23rd September 1949.

New Delhi, the 22nd October 1949

No. RA-226(10).—Mr. G. Doraiswami, Administrative Officer, Regional Directorate of Resettlement and Employment, Delhi and Ajmer-Merwa, has been granted earned leave for 60 days with effect from the 1st October, 1949.

New Delhi, the 26th October 1949

No. REA-676.—Mr. H. R. Malhotra, Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Ajmer relinquished charge of his post with effect from the afternoon of the 30th September, 1949.

BHAGWAN SINGH, Asstt. Secy.

New Delhi, the 19th October 1949

No. RPB-10(9)RPRO.—In supersession of this Ministry Notification No. RPB-10(9)RPRO, dated the 6th October, 1949, Shri A. K. Sunwani, Assistant Public Relations Officer, Nagpur, is appointed to officiate as Regional Public Relations Officer, C.P. and Berar, Nagpur, with effect from the afternoon of the 3rd September 1949, *vice* Shri M. G. Gavai relieved for appointment in the Indian Police Service.

M. V. NILAKANTA AYYAR, Under Secy.

New Delhi, the 22nd October 1949

No. REA-813.—Mr. S. L. Dang, Assistant Director (Administration), Directorate General of Resettlement and Employment, New Delhi was appointed to hold charge of the duties of the Central Clearing House Officer, Central Clearing House, New Delhi, in addition to his own duties with effect from the 5th October, 1949.

E. U. DAMODARAN, Dy. Secy.

New Delhi, the 25th October 1949

No. RTA-130.—Mr. H. Whittingham, ex-Assistant Regional Inspector of Training, East Punjab, Simla is granted earned leave for 2 months and 23 days with effect from 16th May, 1949, on the expiry of which his services under this Ministry are terminated. This supersedes this Ministry's Notification No. RTA-130, dated the 21st June, 1949.

VIDYA PRAKASH, Asstt. Secy.